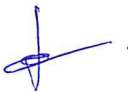



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/208/2016**  
**NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others**  
**NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others**  
**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SANDEEP kumar for ITAR SHANKAR MANG.	Counsel for Petitioner.	
2.	Raghul Balaji	Counsel for Respondents.	

**ORDER**

Mr. Sandeep Kumar, Counsel for Petitioner present. Mr. Raghul Balaji, Counsel for Respondent present. They submitted that talks between the parties for settlement reached to final stage and prayed for time for submitting final outcome. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)